

entered into with the Life Insurance Corporation of India or for purchase of annuities from that corporation.

(b) and (c) Information is being collected and would be laid on the Table of the House.

(d) The guidelines for refunds from SDS are renewed periodically and changes made accordingly keeping in view the objectives of the Schemes.

**Investment of PSUs in share capital market**

4056. SHRI MURLI DEORA : Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state :

(a) the number of PSUs under various Ministries and total investment towards share capital and loan capital made therein;

(b) the number of PSUs out of the above which have earned profit and paid dividend to Government 2000-2001 and 2001-2002;

(c) the percentage of dividend to the investment;

(d) the number of PSUs which have eroded their entire paid-up capital and if so, the reasons for the same; and

(e) the quantum of public money involved in and what plans Government have with regard to these companies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL) : (a) to (e) The information is being collected and will be laid on the table of the House.

**NPAs of Banks**

4057. SHRI NANA DESHMUKH : Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Net Non-Performing Assets (NPAs) for all scheduled commercial Banks have declined ;

(b) whether it is also a fact that gross NPAs of these Banks have increased;

(c) if so, what are the comparative figures for the last three years; and

(d) what steps are being taken by Government to check the mence of growing NPAs?